

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.103 - IA/249(AHM)2024
In
C.P.(IB)/3(AHM)2024

Proceedings under Section 95 IBC

IN THE MATTER OF:

Krishkan Investment Private Limited
V/s
Yakub Khan

.....Applicant

.....Respondent

Order delivered on 23/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

For the Applicant/RP :Mr. Kurven K. Desai, Advocate
For the Respondent :None

ORDER

Reply IA/249(AHM)2024 has been uploaded in DMS Portal of CP(IB)/3(AHM)2024 as reflecting in the DMS Portal. However, hard copy is not available.

Learned counsel appearing for the applicant states that rejoinder has been filed today but the same is not reflected on the DMS Portal.

Re-list on 15.05.2024.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)